THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) No, Sir.

- (b) Does not arise.
- (c) to (e) The Ministry of Social Justice and Empowerment is implementing a scheme—'An Integrated Programme for Street Children' with the aim of preventing destitution and withdrawal of children from a life on the street and their placement into national mainstream. The scheme provides for shelter, nutrition, health care, sanitation and hygiene, safe drinking water, education and recreational facilities and protection against abuse and exploitation to destitute and neglected street children.

Schemes for Welfare of Minorities

3359. SHRI MOTIUR RAHMAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes being implemented for welfare of minorities in Bihar;
- (b) the details of the actual bene fits that have accrued to the minorities in the State as a result thereof;
- (c) the details of the complaints/suggestions received so far in respect of such schemes; and
 - (d) the steps taken/being taken to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) Following schemes are being implemented for welfare of minorities in the country including Bihar:

- (i) Scheme of Pre-examination Coaching for weaker sections including minorities, based on economic criteria for recruitment in services and admission in professional courses.
- (ii) Area Intensive & Madrasa Modernisation Scheme under the Ministry of Human Resource Development.
- (iii) In addition, the National Minorities Development and Finance Corporation (NMDFC) provides loans for the economic empowerment of Minorities and loans for pursuing professional and technical courses.

- (iv) The Maulana Azad Education Foundation (MAEF) is promoting education amongst the Minorities.
- (v) The Central Wakf Council (CWC) promotes development of urban Wakf properties and educational development.
- (b) The grant released under these schemes along with the number of, beneficiaries is given in the statement (see below).
- (c) and (d) The Ministry has received one complaint from Shri Mohd. Shamim Ansari of Begusarai Distt., Bihar, alleging that he is not being able to get loan from Bihar State Minorities Financial Corporation (BSMFC). The BSMFC has been directed to take suitable action in the matter and mitigate the grievances of the applicant.

Statement

Grant released under various schemes in Bihar alongwith the number of beneficiaries

SI.	No. Name of Scheme	Grants released in Beneficiaries		
		the State of Bihar		
1	2	3	4	
1.	Coaching and allied assistance for weaker sections including SC,OBC and Minorities	Rs. 21.31 lakhs (During 2004-05)	280	
2.	Area intensive and Madrasa Modernisation scheme (i) Infrastructural Development (ii) Madrasa Modernisation Development	(i) Rs. 390.50 lakhs (Since 1999-2000) (ii)Rs. 127.36 lakhs (Since 1999-2000 upt 2003-04)	(ii) 247 Madrasas o	
3.	National Minorities Development Finance Corporation (NMDFC): Released to Bihar State Minorities Finance Corporation under— (i) Term Loan Scheme (ii) Micro Financing Scheme through NGOs	(i) Rs. 2520.00 lakhs (ii) Rs. 47.28 lakhs (Since inception in 1994)	(i) 6450 (ii) 4982	
4.	Scheme run by Maulana Azad Education Foundation	Rs. 356.40 lakhs (Since 1992)	22 NGOs	

1 2	3	4
5. Schemes run by Central Wakf Council: (i) Scheme for the Development of Urban Wakf Properties	(i) Rs. 47.94 lakhs so far	(i) 9 projects
(ii) Scheme for the Educational Development	(ii) Rs. 36.16 lakhs (During last three years)	(ii) 482

Facilities given to Physically Handicapped

†3360. SHRIDILIP SINGH JUDEV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of facilities available to the disabled persons for journey by Rail, Air and Road;
- (b) the changes effected in respect of these facilities during the last three years; and
- (c) the details of the proposals under consideration for further increase/ reduction in the facilities?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) The details of facilities available to the disabled persons for journey by Rail, Air and Road are as under:

By Rail

The rail travel concession is allowed to following categories of disabilities:

Category of persons	Element of concession			
	Single Journey Tickets	Season	Tickets Second Class	
		First Class		
				1
Orthopaedically Handicapped/Paraplegic persons travelling with an escort (for both)-for any purpose.	75% in second, sleeper, first, AC Chair Car and AC 3-tier and 50% in AC 2-tier and AC First Classes.	50%	50%	
Blind persons travelling atone or with an escort (for both)-travelling for any purpose.	75% in second, sleeper, first, AC Chair Car and AC 3-tier and 50% in AC 2-tier and AC First Classes.	50%	50%	

†Original notice of the question was received in Hindi.